SHRI ATAL BIHARI VAJPAYEE: Sir, I would like to press my motion.

MR. DEPUTY CHAIRMAN: I shall now put the motion moved by Shri Atal Bihari Vajpayee to vote. The question is:

"That this House resolves that, in pursuance of Section 296 of the Income Tax Act, 1961, the Government Notification S.O. No. 2242, published in the Gazette of India, dated the 14th June, 1986, and laid on the Fabre of the House on the 18th July, 1986 be annulled; and

That this House recommends to Lok Sabha that Lok Sabha éo concur in this resolution."

The motion was negatived.

MESSAGE FROM THE LOK SAEHA

The Suppression of Immoral Traffic in Women and Girls (Amendment) Bill, 1986

SECRETARY-GENERAL: Sir, I beg to report to the House the following message received from the Lok Sabha signed by the Secretary-General of the Lok Sabha:

"In accordance with the provisions of rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its sitting held on the 22nd August, 1986, agreed without any antendment to the Suppression of Immoral Traffic in Women and Givis (Amendment) Bill, 1986, which was passed by Rajya Sabha at its sitting held on the 21st August, 1986."

VALEDICT 'RY REMARKS ON THE CONCLUSION OF THE SESSION

MR. CHAIRMAN: Honourable Menbers, the Monsoon Session of this Housewill be coming to an end in a few minute from now. Before I adjourn the Housine die, I would like to thank all Menbers, on behalf of members on the Panof Vice-Chairmen and on my person behalf for the kind co-operation extende by all sections of the House for smoot and orderly conduct of the proceedings.

Honourable Members, in this Sessie about 50 new Members, some re-eletce... took their seat in the House and have shown keen interest in the proceedings e the House and made their presence fe with their performance This has been long Session in which we have discusse many matters of national and internation importance. In all, we had 24 sitting House sat for more and the 150 hours On few occasion a was lunch hour given a go-b t_0 get time to discuss importar matters. The House passed 21 Bills, die cussed 9 Calling Attention motions c urgent public importance. One thing the deserves special mention is the concern c the Members in matters of general publi interest. Members made as many as 13 Special Mentions during the Session. Th deliberations in the House have been he in comparatively cool and calm atmophere and have been of high order.

I once again thank all Honourab Members, Leaders of various parties ar groups as well as the Leader of the House for the co-operation extended by them is conducting the proceedings of the Hou I extend to you hearty greetings for the Dussehra and Diwali festivals and greetings for all the festivals falling between this Session and the next one. I wish a of you good health and all the best is the inter-session period.

The House stands adjourned sine di.

The House then adjourned sit: die at forty-four minutes pa 2 eight of the clock.